

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 11775 of 2014

[Arising out of Order-in-Original/Appeal No VAD-EXCUS-002-COM-058-061-13-14 dated 30.01.2014 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-II]

Inox India Ltd

Near Narmada Colony,
Katol, Boru Road, Kalol,
Panchmahals,
Gujarat-389330

...Appellant

VERSUS

C.C.E. & S.T.-Vadodara-ii

1st Floor... Room No.101,
New Central Excise Building,
Vadodara,
Gujarat-390023

...Respondent

APPEARANCE:

Shri Dhaval K Shah, Shri M G Yagnik, Advocates for the Appellant
Shri. Ajay Kumar Samota, Superintendent (Authorized Representative) for
the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING:20.11.2023
DATE OF DECISION:20.11.2023

The appeal is disposed of. For order, see order of date in EXCISE
Appeal No. 11773 of 2014.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

PLK